

**Central Administrative Tribunal
Madras Bench**

OA/310/01126/2018 & MA 310/00476/2018

Dated Thursday the 23rd day of August Two Thousand Eighteen

P R E S E N T

Hon'ble Mr. R.Ramanujam, Member(A)

1. C.N. Meera
Administrative Officer
O/o The Assistant Commissioner of GST and Central Excise
Sholinganallur Division
Chennai South Commissionerate
Chennai – 600 035.
2. G. Shanthi Senthilkumar
Administrative Officer
O/o The Commissioner of GST and Central Excise
Chennai Outer Commissionerate
Chennai – 600 040.
3. R. Sivakumar
Administrative Officer
O/o The Assistant Commissioner of GST and Central Excise
Perungudi Division
Chennai South Commissionerate
Chennai – 600 035.
4. S. Ramanathan
Administrative Officer
O/o The Assistant Director General (Audit)
Central Board of Indirect Taxes & Customs
Chennai Zone
Egmore, Chennai – 600 008.
.. Applicant

By Advocate **M/s. Akbar Row**

Vs.

1. Union of India rep. by
The Secretary to Government
Ministry of Finance
Department of Revenue
North Block, New Delhi – 110 001.
2. The Chairman
Central Board of Indirect Taxes & Customs
North Block, New Delhi – 110 001.
3. The Principal Chief Commissioner of GST & Central Excise
Cadre Controlling Authority
26/1, Mahatma Gandhi Road
Nungambakkam, Chennai – 600 034. .. Respondents

ORAL ORDER

Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

Heard. MA 476/2018 filed for joining the applicants together and filing single OA is allowed.

2. The applicants have filed this OA seeking the following relief:-

“To direct the 1st and 2nd respondents herein to consider and pass speaking orders on the applicants representations and reminders at (A-1 to A-4) for grant of Grade Pay of Rs. 4600/- to the post of Deputy Office Superintendent with effect from 01.01.2006 till the date of its existence i.e. 15.04.2015 to offset the financial anomaly of identical Grade Pay of Rs 4200/- which prevailed between the erstwhile Group 'C' feeder post i.e. Senior Tax Assistant and the Group “B” (Non-Gazetted) promotional post i.e. Deputy Office Superintendent and consequently grant Grade Pay of Rs. 4800/- to the post of Administrative Officer (being a Group 'B' Gazetted promotional post to Deputy Office Superintendent) with effect from 01.01.2006 within a time frame and also in accordance with law”

3. It is submitted that the applicants are aggrieved by an alleged anomaly with regard to the grade pay granted to them. They made representations to the respondents for 'rectifying' the same. The representations are pending with the respondents for consideration. Learned counsel for the applicants submits that the applicants would be satisfied if the respondents are directed to consider their representations and pass a reasoned and speaking order within a reasonable time frame.

4. Keeping in view the limited relief sought and without going into the substantive merits of the case, I deem it appropriate to direct the respondents to

consider Annexure A1 to A4 representations dated 14.12.2017, 01.09.2017, 07.08.2017 and 09.08.2017 respectively of the applicants and reminders thereafter duly forwarded to the competent authority and pass a reasoned and speaking order in accordance with law within a period of three months from the date of receipt of a copy of this order.

5. OA is disposed of at the admission stage.

(R.Ramanujam)
Member(A)
23.08.2018

AS